
Delhi Milk Scheme, Junior Accounts Officer Recruitment Rules, 1999

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Delhi Milk Scheme, Junior Accounts Officer Recruitment Rules, 1999

G.S.R.369.-- In exercise of the powers conferred by the proviso of article 309 of the Constitution, and in supersession of the Delhi Milk Scheme, Junior Accounts Officer Recruitment Rules, 1991, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Accounts Officer in the Delhi Milk Scheme under the Department of Animal Husbandry and Dairying in the Ministry of Agriculture, namely :--

1. Short title and commencement :-

(1) These rules may be called the Delhi Milk Scheme, Junior Accounts Officer Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualifications etc. :-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be specified in columns (5) to (14) of the said Schedule. . . .

4. Disqualification :-

No person.

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who having a spouse living, has entered into or contracted a marriage with any person:

shall be eligible for appointment to the said post : .

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order or reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post	Number of post	Classification	Scale of pay	Whether selection-	Age-limit for
				selection-	direct recruits
				cum-seniority	
				or selection	
				by merit	
(1)	(2)	3)	(4)	(5)	(6)
Junior Accounts Officer.	7*	General Central Ser	Rs. 5500-175-9000	Selection-	Not applicable.

	(1999)	vice Group 'B'		cum- seniority	
	* Subject to	Non- Gazetted,			
	variation	Ministerial.			
	dependent	-			
	on work-				
	load.				